

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 25

**IA No. 608/99/2023
And
CP (IB) No. 331/Chd/Pb/2022**

**Under Section 95, IBC 2016
R 11, IBC 2016**

In the matter of:-

State Bank of India

.....Petitioner

Vs.

Jyoti Rani

....Respondent

Present :

Mr. Vishav Bharti Gupta, Advocate for the petitioner-Bank.
Mr. Pulkit Goyal, Advocate for the respondent-RP.

Learned counsel for the petitioner has submitted that compliance affidavit has been e-filed. Let hard copy of the same be filed during the course of day. Let the matter be posted on 02.11.2023.

Sd/-

Sd/-

(Umesh Kumar Shukla)
Member (Technical)

(Dr. P.S.N. Prasad)
Member (Judicial)

September 13, 2023

Vriti